

From :

**Mohammad Shakir**  
**Registrar General**  
**High Court of Jharkhand**  
**Ranchi**

Letter No.  
Dated

To

Member Secretary,  
Jharkhand State Legal Services Authority,  
Ranchi.

**Sub:- Nomination of the Trained Advocate Mediators of the High Court of Jharkhand for participating in one day "Conference on Mediation" on 23/07/2022 at Judicial Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate **16 (Sixteen)** Trained Advocate Mediators [List of the Ld. Advocates enclosed separately] of the High Court of Jharkhand for participating in one day **"Conference on Mediation"** scheduled to be held on **23/07/2022 at Judicial Academy Jharkhand.**

I am, therefore, directed to request you to inform the Ld. Advocates, whose names are mentioned in the enclosed List, to attend the said Conference at Academy **at 09.30 A.M. sharp on 23/07/2022** in proper dress.

Further, all the Ld. Advocates **must have been vaccinated and should be COVID Negative through Rapid Antigen Test report of not more than 48 hours.**

This is for your information and needful.

Encl: As above.

Yours faithfully,

Sd/- **Mohammad Shakir**  
Registrar General

**Memo No.**-----2586----- **dated Ranchi, the** 20/07/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful/ the C.P.C., e-Courts project for information and getting uploaded the letter on the website of the Court.

Encl: As above.

Registrar General

**Nomination of the Trained Advocate Mediators of the High Court of  
Jharkhand for participating in one day "Conference on Mediation"  
scheduled to be held on 23/07/2022 at Judicial Academy  
Jharkhand, Ranchi**

<b>Sl. No.</b>	<b>Name of the Trained Advocate mediators</b>
<b>1</b>	Sri Mahesh Tiwari
<b>2</b>	Sri Asit Baran Mahata
<b>3</b>	Mrs. Rashmi Kumar
<b>4</b>	Dr. H. Waris
<b>5</b>	Sri Atanu Banerjee
<b>6</b>	Mrs. Nitu Sinha
<b>7</b>	Sri Pradeep Kumar Deomani
<b>8</b>	Sri Rajesh Kumar Mahata
<b>9</b>	Sri Jitendra Pandey
<b>10</b>	Ms. Vandana Bharti
<b>11</b>	Sri Ramawatar Chaubey
<b>12</b>	Sri Mahavir Prasad Sinha
<b>13</b>	Sri Dilip Kumar Chakraverty
<b>14</b>	Sri Amrendra Kumar
<b>15</b>	Mrs. Ruby Pandey
<b>16</b>	Sri Ramjit Satender



From :  
**Mohammad Shakir**  
**Registrar General**  
**High Court of Jharkhand**  
**Ranchi**

Letter No.  
Dated

To

The Judicial Commissioner, Ranchi  
&  
The Principal District & Sessions Judges, Khunti, Bokaro, Jamshedpur  
Gumla, Lohardaga, Hazaribagh and Ramgarh.

**Sub:- Nomination of the Trained Advocate Mediators for participating in  
one day "Conference on Mediation" on 23/07/2022 at Judicial  
Academy Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate **55 (Fifty five)** Trained Advocate Mediators [List of the Ld. Advocates enclosed separately] of your Judgeships for participating in one day **"Conference on Mediation"** scheduled to be held on **23/07/2022 at Judicial Academy Jharkhand.**

I am, therefore, directed to request you to inform the Ld. Advocates, whose names are mentioned in the enclosed List, to attend the said Conference at Academy **at 09.30 A.M. sharp on 23/07/2022** in proper dress.

Further, all the Ld. Advocates **must have been vaccinated and should be COVID Negative through Rapid Antigen Test report of not more than 48 hours.**

This is for your information and needful.

Encl: As above.

Yours faithfully,

Sd/- **Mohammad Shakir**  
Registrar General

**Memo No.** 2588 **dated Ranchi, the** 20/07/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts project for information and getting uploaded the letter on the website of the Court.

Encl: As above.

  
Registrar General

**Nomination of the Trained Advocate Mediators of your  
Judgeships for participating in one day "Conference on  
Mediation" scheduled to be held on 23/07/2022 at Judicial  
Academy Jharkhand, Ranchi**

<b>Judgeship</b>	<b>Name of the Trained Advocate mediators</b>
<b>Hazaribagh</b>	1. Sri Krishna Kumar Verma 2. Miss Kavita Mishra 3. Sri Manish Chandra 4. Sri Naresh Prasad 5. Sri Vijay Kumar Singh 6. Sri Bhaiya Mukesh Kumar 7. Md. Moazzam
<b>Ramgarh</b>	1. Smt. Seema Choudhary
<b>Gumla</b>	1. Sri Om Prakash 2. Sri Pradeep Kumar Pandey
<b>Lohardaga</b>	1. Sri Hemant Kumar Sinha 2. Sri Nasim Ansari 3. Sri Kumar Chandrasekhar 4. Sri Pravin Kumar Bharti 5. Sri Yugal Kishore Prasad
<b>Khunti</b>	1. Sri Dhanic Guria 2. Ms. Anita Verma 3. Sri Gopal Ram Ganjhu
<b>Jamshedpur</b>	1. Smt. Ranjani Mishra 2. Sri Rajesh Das 3. Sri Satyendra Kumar Singh 4. Sri Kamal Kant Sinha 5. Ms. B. Kameshwari 6. Sri Ranjan Dhari Singh 7. Sri Tarit Baran Kar 8. Sri Javed Alam Khan 9. Sri Krishna Jee Prasad 10. Ms. Priti Murmu 11. Ms. Soma Das 12. Sri Vimal Pandey 13. Sri Sunil Kumar Singh 14. Ms. Mousami Choudhary Kumar 15. Sri Nirmalendu Bannerjee

<b>Bokaro</b>	<ol style="list-style-type: none"> <li>1. Sri Ashok Kumar Ray</li> <li>2. Sri Ashok Kumar Singh</li> <li>3. Sri K.G. Chatterjee</li> <li>4. Sri B.K. Pandey</li> <li>5. Sri Aftab Alam</li> <li>6. Sri P.C. Agarwal</li> <li>7. Sri Hari Shankar Prasad</li> <li>8. Sri Ram Ballabh Mahto</li> <li>9. Ms. Mohua Karak</li> <li>10. Sri Rajiv Kumar Tiwary</li> <li>11. Sri Tapan Kumar Dey</li> </ol>
<b>Ranchi</b>	<ol style="list-style-type: none"> <li>1. Ms. Mamta Shrivastava</li> <li>2. Ms. Manisha Rani</li> <li>3. Sri L K Giri</li> <li>4. Ms. Neelam Shekhar</li> <li>5. Ms. Kumari Sheela</li> <li>6. Sri Pradeep Nath Tiwari</li> <li>7. Mrs. Bijay Laxmi Srivastava</li> <li>8. Sri Khwaja Mehnaj Ahmad</li> <li>9. Mrs. Seva Chakraborty</li> <li>10. Mrs. Archana Saboo</li> <li>11. Sri Sanjay Kumar Sharma</li> </ol>